

**W.P.(C) No. 16579 of 2020**

09. 21.10.2020 Mr. I. Mohanty, Adv. : for petitioner  
Mr. M.S. Sahoo, AGA : for State-opposite parties

**ORDER**

The matter is taken up by video conferencing mode.

Second copy of the counter affidavit be filed within three days. The petitioner, if he so wants, may respond to the counter affidavit.

The matter to come up on 25<sup>th</sup> November, 2020.

**(DR. B.R. SARANGI)**  
**JUDGE**

**(MOHAMMAD RAFIQ)**  
**CHIEF JUSTICE**